

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/888(KB)2020
IA(I.B.C)/50(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | SAMPARK LAND AND BUILDERS PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 10 |

Appearance(via video conference/physically)

For SRA

Ms. Meenakshi Manot, Adv.

For R1 in IA50/2022

Mr. Dripto Majumdar, Adv.

ORDER

1. Ld. Counsel for the SRA present. Ld. Counsel for the R1 present.
2. At the request of SRA, post this matter on **24.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**